

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:85

ANSWERED ON:02.12.2003

MIGRATION TO NCT OF DELHI FROM THE NEIGHBOURING STATES

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**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) the annual migration into the NCT of Delhi from the neighbouring States and the estimated number of migrants till date as per the recent assessment made by the Government;
- (b) whether any plan has been formulated to divert the migrants from the city to other towns in the National Capital Region;
- (c) if so, the estimated number of migrants diverted so far to the NCR in accordance with the plan;
- (d) the estimated number of houses/shops/colonies in the city having unauthorised construction are propose to be regularised by the Government; and
- (e) the manner in which the Master Plan of Delhi, 2021 is likely to be successful one?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION ( SHRI BANDARU DATTATRAYA )

(a)to(c): According to the Census of India, 1991, during the decade 1981-91 the NCT of Delhi received about 15.86 lakh migrants. Out of these 65.76% came from the neighbouring States of Haryana (11.51%), Rajasthan (6%) and Uttar Pradesh (48.25%). The National Capital Region Planning Board had formulated Regional Plan 2001 for National Capital Region in 1989 which aims at reducing the pressure of population in Delhi besides attaining a balanced and harmonised development of the region. It is not possible to estimate the number of persons diverted out of Delhi during the period in the absence of detailed migration data from the Census of India, 2001. However, the population growth rate of NCT, Delhi declined in the decade 1991-2001 to 46.31% from 51.45% registered in the decade 1981-91.

(d): The number of houses/shops/colonies with unauthorised constructions cannot be estimated. However, local authorities take appropriate action under the law to remove unauthorised constructions.

(e): Government has issued broad guidelines to DDA to facilitate formulation of draft Master Plan Delhi-2021 so that various issues/matters in Delhi are dealt in a comprehensive and holistic manner.